

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET
Application No 1263 of 1986(F)

Applicant

A. L. Rajagopal.

Advocate for Applicant

Sh. K. Sreedhar.

Respondent

Ne General Manager, Southern
Railways, Madras.

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
26-10-86	<p>This application is registered.</p> <p>Direct the Registrars to consider the case of the Applicant for regularization of Promotion under 75% quota & etc.</p> <p><u>Interim Order - ref.</u></p> <p>As directed by the Registrars, the Application is registered and is being placed before the Bench for Preliminary hearing. Admissibility on 28-10-86.</p> <p>I.P.O. Remanded.</p> <p>8 26/10/86</p>	<p>Admitted by Shri K. Sreedhar He prays for 2 weeks time Date on 26-10-1986</p> <p>28/10 b 28-10-86</p>
28-10-86		
11.11.1986		<p><u>KSPVC/BSM</u></p> <p>Applicant by Shri S.R.Jois. He prays for two weeks time. Post this case for admission on 25.11.1986.</p> <p>11/11/86</p> <p>VICE CHAIRMAN 11.11.86</p> <p>MEMBER (A) 11.11.86</p> <p>bsv</p>

Date	Office Notes	Orders of Tribunal
25.11.1986.		<p>(KSPVC/LHARM) 25-11-86 Applicant by Shri S. Ranganath Jois, Advocate. He prays for time. Post this case for admission on 1.12.1986.</p> <p>VICE CHAIRMAN dms.</p> <p>MEMBER (A)</p> <p><i>Amritam by Shri R. Josi Case on 3/12/1986 S.1/12</i></p>
3.12.1986.		<p><u>KSPVC/PSM</u> 6.12.86 Applicant by Shri K. Sridhar. He pray for time. Post this case for admission on 2.1.1987.</p> <p>VICE CHAIRMAN dms.</p> <p>MEMBER</p> <p><i>2-12-87 counsel for applicant absent Adjudicated to 13-1-87, intimated to the counsel. Post Co CH, 2-1-87 Notice issued to applicant & opposite intimation the date of next hearing 13-1-87 Dms.</i></p>

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A. no 1263/86(F)

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
	<p style="text-align: center;"><u>12-1-87</u></p> <p>Before The Hon'ble Mr. Justice K. S. Peltaswamy, VC & the Hon'ble Sri. L. H. A Rao - MCA</p> <p>Sri. K. Sreedhar, f.c.A Application to dismiss as not pressed order dictated</p> <p>Poo B Co H,</p>	<p><u>KSP(VC)/LHARM</u> <u>13-1-1987</u></p> <p><u>ORDER</u> Applicant by Shri K. Sreedhar.</p> <p>Shri Sreedhar prays for permission to withdraw this application with liberty reserved to the applicant to file a fresh application. Permission sought for is granted Application is rejected as withdrawn.</p> <p><i>Abd. J. Majeed</i> VICE CHAIRMAN MEMBER (A) 12-1-87</p>
28-1-87	<p>Order dt. 13-1-87 issued to all the Parties concerned.</p> <p>TRB.</p>	<p>SR</p>